COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

ADMISSION (HOME)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	WP/33900/2026 IA 1/2026 Stay Petition	TAMMINA AMAR NADH Vs THE STATE OF ANDHRA PRADESH	MOHANNAIR RAJEEV KUMAR	GP FOR HOME	KRISHNA
2	WP/33949/2026 IA 1/2026 Direction Petition	M .D. RAMACHANDRAN Vs THE STATE OF ANDHRA PRADESH	TORATI SHANMUKHA PRASANNA	GP FOR HOME	CHITTOOR
3	WP/34164/2026 IA 1/2026 Suspension Petition	PULIGUNTA MALYADRI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR HOME	PRAKASAM
4	WP/34194/2026 IA 1/2026 Direction Petition	PRAANAA INSTITUTE OF ADVANCED SURGICAL CARE Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR HOME	KRISHNA
5	WP/34197/2026 IA 1/2026 Direction Petition	SRI RAJESH KUNDURI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR HOME	KRISHNA
6	WP/34208/2026 IA 1/2026 Direction Petition	VARIKALLA GANAGA BHAVANI Vs THE STATE OF ANDHRA PRADESH	Y V SITHA RAMA SHARMA	GP FOR HOME	KRISHNA
7	WP/34211/2026 IA 1/2026 Direction Petition	SRI LAXMI DURGA FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME	EAST GODAVARI
8	WP/34218/2026 IA 1/2026 Direction Petition	ADEPU KRISHNA KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	R K ACHARYULU	GP FOR HOME	KRISHNA
9	WP/34239/2026 IA 1/2026 Direction Petition	GHANTA VENKATA RAVI CHAND @ RAVI CHAND Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	GP FOR HOME	KRISHNA
10	WP/34249/2026 IA 1/2026 Direction Petition	ATLURI SAMSON Vs THE STATE OF ANDHRA PRADESH	ANAND KUMAR KOCHIRI	GP FOR HOME	PRAKASAM
11	WP/34279/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	SAKILA VENKATA SAKETH NATH Vs THE STATE OF ANDHRA PRADESH	CHAKRAVARTHY P V S K	GP FOR HOME	KRISHNA
12	WP/34281/2026 IA 1/2026 Direction Petition	HARIJANA ANJINAPPA Vs THE STATE OF ANDHRA PRADESH	B R S KALYAN REDDY	GP FOR HOME	KURNOOL

13	WP/34282/2026	MULLANGI SIVA REDDY Vs THE STATE OF ANDHRA PRADESH	KUDITIPUDI VARUN	GP FOR HOME	PRAKASAM
14	WP/34284/2026 IA 1/2026 Direction Petition	GUJJULA ESHWAR Vs THE STATE OF ANDHRA PRADESH	B R S KALYAN REDDY	GP FOR HOME	KURNOOL
15	WP/34285/2026 IA 1/2026 Direction Petition	VANKA MALLIKHARJUNA SWAMY Vs THE STATE OF ANDHRA PRADESH	V S MALLIKHARJUNA KULADEEP THOKA	GP FOR HOME	EAST GODAVARI
16	WP/34288/2026 IA 1/2026 Direction Petition	GUJJULA LAKSHMANNA Vs THE STATE OF ANDHRA PRADESH	B R S KALYAN REDDY	GP FOR HOME	KURNOOL
17	WP/34326/2026 IA 1/2026 Direction Petition	GOGINENI SUDHAKAR RAO Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR HOME	VISAKHAPATNAM
18	WP/34349/2026 IA 1/2026 Direction Petition	GHANTA KANTA RAO Vs THE STATE OF ANDHRA PRADESH	V.RAVINDHAR	GP FOR HOME GP FOR REVENUE	WEST GODAVARI
19	WP/34373/2026 IA 1/2026 Direction Petition	N. RAMA CHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR HOME	ANANTAPUR
20	WP/34378/2026 IA 1/2026 Direction Petition	VILLA KRISHNA SAI VINAY KUMAR Vs THE STATE OF ANDHRA PRADESH	Y SUDHAKAR	GP FOR HOME	EAST GODAVARI
21	WP/34381/2026 IA 1/2026 Direction Petition	A NITHIN Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR HOME	CHITTOOR
22	WP/34382/2026 IA 1/2026 Direction Petition	NUNNA ADI MANGA LAKSHMI Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR HOME	EAST GODAVARI

FOR ADMISSION

23	CRLP/8643/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	YELICHALAMA FAZULULLA Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR CS	CHITTOOR
24	CRLP/9316/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	OBULAPURAM BALAKRISHNA Vs VATAMBETA MUNASWAMY	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
25	CRLP/10303/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	T MANOJ KUMAR Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR	ANANTAPUR
26	CRLP/10352/2026 IA 1/2026 Direction Petition	D JOSEPH Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	PUBLIC PROSECUTOR	GUNTUR
27	CRLP/10407/2026 IA 1/2026	SAI NIKHIL CONSTRUCTIONS	G L NAGESWAR RAO	PUBLIC PROSECUTOR	GUNTUR

	Dispense with Petition IA 2/2026 Stay Petition	Vs THE STATE OF ANDHRA PRADESH			
28	CRLP/10421/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KADIMELLA RANA PRATAP Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	PUBLIC PROSECUTOR	YSR KADAPA
29	CRLP/10441/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SOMISETTY LAKSHMI NARASIMHA SWAMY Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	PUBLIC PROSECUTOR	SPS NELLORE
30	CRLP/10444/2026 IA 1/2026 Stay Petition	ROWTHULA VASAVI DEVI ALIAS VASAVI Vs THE STATE OF ANDHRA PRADESH	UMADEVI MANCHALA	PUBLIC PROSECUTOR	EAST GODAVARI
31	CRLP/10449/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MATTA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	HEMANTH KUMAR VENNA VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	PUBLIC PROSECUTOR	VISAKHAPATNAM
32	CRLP/10468/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK ARSHAD ALI Vs THE STATE OF ANDHRA PRADESH	KARTHIKSIDDARTHA SALADI	PUBLIC PROSECUTOR	KRISHNA
33	CRLP/10496/2026 IA 1/2026 Stay Petition	LABUDU MENAKA Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
34	CRLP/10497/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRIRANGAM VENKATA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	S V INDIRA	PUBLIC PROSECUTOR	EAST GODAVARI
35	CRLP/10502/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BHUCHUPALLI VENKATA RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	SHAIK MD UMAR ABDULLAH	PUBLIC PROSECUTOR	YSR KADAPA
36	CRLP/10508/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GRANDHI SIVA KRISHNA Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	PUBLIC PROSECUTOR	GUNTUR
37	CRLP/10509/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	P DEVA KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	PUBLIC PROSECUTOR	YSR KADAPA
38	CRLP/10511/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DUBAGUNTA SURESH BABU ALIAS D S BAABU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	PUBLIC PROSECUTOR	PRAKASAM
39	CRLP/10512/2026 IA 1/2026 Stay Petition	YAINALA RAJA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR	ANANTAPUR
40	CRLP/10513/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KONDEPATI SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR	GUNTUR
41	CRLP/10514/2026 IA 1/2026 Stay Petition	PANDIRI VENKAIAH Vs THE STATE OF ANDHRA	ETUKURI MADHU MURTHY	PUBLIC PROSECUTOR	KRISHNA

	IA 2/2026 Condone Delay in Rep	PRADESH			
42	CRLP/10515/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	T RAVI SHANKAR VARMA Vs GUMMADI VENKATA SATHYA RAJESWARI	A K KISHORE REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
43	CRLP/10516/2026 IA 1/2026 Stay Petition	GULIVENDULA SAROJINI DEVI Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI		VISAKHAPATNAM
44	CRLP/10517/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	THATHA VENKATESH Vs THE STATE OF ANDHRA PRADESH	NANDIREDDY VISHNU VARDHAN REDDY	PUBLIC PROSECUTOR	PRAKASAM
45	CRLP/10518/2026 IA 1/2026 Dispense with Petition IA 2/2026 Dispense with Petition	UNNAM GOPI ALIAS VENKATA GOPI Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B	PUBLIC PROSECUTOR	PRAKASAM
46	CRLP/10519/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK ANWAR BASHA Vs THE STATE OF ANDHRA PRADESH	BASHEER AHMED	PUBLIC PROSECUTOR	GUNTUR
47	CRLP/10520/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAHABOOB SUBHANI ALIAS SHAIK MAHABOOBSUBHANI Vs THE STATE OF ANDHRA PRADESH	VENSO LAW FIRM	PUBLIC PROSECUTOR	PRAKASAM
48	CRLP/10522/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK RAMIJUNNISA Vs THE STATE OF ANDHRA PRADESH	D TARAKA PRASAD	PUBLIC PROSECUTOR	GUNTUR
49	CRLP/10525/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PENUBOLU RAKESH REDDY Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	SPS NELLORE
50	CRLP/10528/2026 IA 1/2026 Stay Petition	KANUMURI VENKATA SEETA RAMA SUBBARAJU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
51	CRLP/10529/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Permission Petition IA 4/2026 Compromise Petition	SANGA LAKSHMIKANTHA REDDY Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	PUBLIC PROSECUTOR GRANDHI PRIYANKA	KURNOOL
52	CRLP/10532/2026 IA 1/2026 Stay Petition IA 2/2026 Condone Delay in Rep	NAKKARAJU PAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR	VISAKHAPATNAM
53	CRLP/10533/2026 IA 1/2026 Stay Petition	NALLABOTHULA CHENGAM NAIDU Vs THE STATE OF ANDHRA PRADESH	THSAVATAPALLI SREE SHA	PUBLIC PROSECUTOR	CHITTOOR
54	CRLP/10537/2026 IA 1/2026 Stay Petition	NALAMOTHU CHIMPIRAIAH Vs THE STATE OF ANDHRA	PAVAN KUMAR PASUPULETI	PUBLIC PROSECUTOR	PRAKASAM

		PRADESH			
55	CRLP/10538/2026 IA 1/2026 Stay Petition	KAPU RAMANJANEYA REDDY Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	PUBLIC PROSECUTOR	KURNOOL
56	CRLP/10539/2026 IA 1/2026 Stay Petition	YALLAMRAJU RAMPRASAD RAJU Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO	PUBLIC PROSECUTOR	YSR KADAPA
57	CRLP/10543/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ACHI LOKESH Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR		KRISHNA
58	CRLP/10544/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KARNATI SIVA SANKARA RAO ALIAS SIVA SANKAR Vs THE STATE OF ANDHRA PRADESH	B PRAKASAM		GUNTUR

COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR CLARIFICATION					
59	CRLP/10363/2026	MUNGALASETTY JULIUS ALIAS JULIUS JOSEPH Vs THE STATE OF ANDHRA PRADESH	AMANCHARLA SATISH BABU	PUBLIC PROSECUTOR tom	YSR KADAPA
SETTLED AT MEDIATION AND ARBITRATION CENTRE					
60.1 along with 60					
60	CRLP/1029/2026 IA 2/2026 Stay Petition	TURAKA BHARATHI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR POLOTHI ABHINAV KRISHNA YADAV	SPS NELLORE
60.1	CRLP/1031/2026 IA 2/2026 Stay Petition	MALLI KEERTHI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR POLOTHI ABHINAV KRISHNA YADAV	SPS NELLORE
61	CRLP/2834/2026 IA 1/2026 Stay Petition	ESWAR CHIT FUND PVT LTD Vs MACHAVARAPU MALLIKARJUNARAO	RAMA MOHAN RAO KOTHA	PUBLIC PROSECUTOR	GUNTUR
FOR EXTENSION OF INTERIM ORDERS					
62	CRLP/1245/2024 IA 2/2024 Stay Petition	PALADUGULA LAKSHMANA RAO Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	PUBLIC PROSECUTOR (AP) S SIVA KUMARI	WEST GODAVARI
63	WP/1978/2024 IA 1/2024 Direction Petition	K RAGHU Vs THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR NAIDANA	GP FOR HOME	CHITTOOR
64.1 along with 64					
64	CRLP/778/2026 IA 1/2026 Stay Petition	POLISETTY VENKATA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	PUBLIC PROSECUTOR LEGAL AID N YASODA KUMARI	EAST GODAVARI
64.1	CRLP/781/2026 IA 1/2026 Stay Petition	POLISETTY VENKATA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	PUBLIC PROSECUTOR	EAST GODAVARI
65	CRLP/2434/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	KONDAVEETI VENKATA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR V V LAKSHMI NARAYANA	GUNTUR
66	CRLP/4238/2026 IA 1/2026 Stay Petition	PAGADALA SUBBARAYUDU Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	PUBLIC PROSECUTOR	YSR KADAPA
67	CRLP/4791/2026 IA 1/2026 Direction Petition IA 3/2026 Dispense with Petition	M SRI THARANI Vs ALLA VARA LAKSHMI	PARDHA SARADHI A V	M S S SWAYAM PRAKASH BABU PUBLIC PROSECUTOR	VISAKHAPATNAM
68	CRLP/5021/2026	KALUVA SIVA KRISHNA	SS RAMA KRISHNA	PUBLIC PROSECUTOR	PRAKASAM

	IA 2/2026 Stay Petition	PRASAD Vs THE STATE OF ANDHRA PRADESH	PRASAD	YADAVALLI RAMESH	
69	CRLP/5039/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	RITESH MANTRI Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	PUBLIC PROSECUTOR	GUNTUR
70	CRLP/5336/2026 IA 2/2026 Stay Petition	ALAPATI GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	PONNEKANTI MALLIKARJUNA RAO	PUBLIC PROSECUTOR	GUNTUR
71	CRLP/5476/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NARRA CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	PUBLIC PROSECUTOR PANGULURU RACHANA	PRAKASAM
72	CRLP/5525/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	MS SMM TRADERS Vs THE STATE OF ANDHRA PRADESH	PADALA VENKATA SRIRAM REDDY	PUBLIC PROSECUTOR ALAPATI LALITH NIKHIL	GUNTUR
73	CRLP/6151/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	THATIMAKULA BHANU CHANDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	PUBLIC PROSECUTOR T V SRI DEVI	VISAKHAPATNAM

74.1 along with 74

74	CRLP/6727/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	R KAMAKSHI RANGANATHAN Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR	SPS NELLORE
74.1	CRLP/4006/2026 IA 2/2026 Stay Petition	R KAMAKSHI RANGANATHAN Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR	SPS NELLORE
75	CRLP/6788/2026 IA 1/2026 Stay Petition	CHILAKALAPUDI VEERA RAJU Vs BOGADI NAGA BABU	K RAMA KOTESWARA RAO		GUNTUR
76	CRLP/7032/2026 IA 2/2026 Stay Petition	SETTY RAJA Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR BABU SUMANTH VELLAMPALLI	GUNTUR
77	CRLP/7169/2026 IA 1/2026 Stay Petition	PIR SYED SHAH SHABBIR ALAM QADRI Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR	KRISHNA

78.1 along with 78

78	CRLP/7518/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHAMPALAL JAIN R Vs THE STATE OF ANDHRA PRADESH	JHANSI GUDURU	PUBLIC PROSECUTOR MSVS SUDHA RANI	SPS NELLORE
78.1	CRLP/7095/2026 IA 1/2026 Stay Petition IA 2/2026 Condone Delay in Rep IA 3/2026 Vacate Stay Petition	GOUTHAM KUMAR JAIN Vs THE STATE OF ANDHRA PRADESH	JHANSI GUDURU	PUBLIC PROSECUTOR MSVS SUDHA RANI	SPS NELLORE

79	CRLP/7738/2026 IA 1/2026 Stay Petition	CHAMPATI RAMA KRISHNAM RAJU Vs THE SUB INSPECTOR OF POLICE	J.V.PHANIDUTH	PUBLIC PROSECUTOR VARDHINEEDI SAI KIRAN	WEST GODAVARI
80	CRLP/7943/2026 IA 1/2026 Suspension Petition	CHILAKA VENKATA RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR	SPS NELLORE
81	CRLP/7968/2026 IA 1/2026 Stay Petition	BELLAMKONDA RAGHUNADHA SWAMY Vs THE SUB-INSPECTOR OF POLICE	J.V.PHANIDUTH	PUBLIC PROSECUTOR	KRISHNA
82	CRLP/8112/2026 IA 1/2026 Stay Petition	E RATNAMALA REDDY ALIAS BALU RATNAMALA REDDY Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR A K KISHORE REDDY	SPS NELLORE
83	CRLP/8220/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	V GANESH Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR	CHITTOOR
84	WP/27124/2026 IA 1/2026 Direction Petition	SMT PALLAM SAROJAMMA Vs THE STATE OF ANDHRA PRADESH	RAJENDRA C	GP FOR HOME	YSR KADAPA

FOR WITHDRAWAL

85	CRLP/8192/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	RAJAGIRI MANASA Vs THE STATE OF ANDHRA PRADESH	PRAVEEN KUMAR TADISETTI	PUBLIC PROSECUTOR SANKE SANTHOSH	KRISHNA

INTERLOCUTORY (POLICE INTERFERENCE IN CIVIL DISPUTES)

86	WP/29406/2026 IA 1/2026 Direction Petition	DASARI NARESH Vs THE STATE OF ANDHRA PRADESH	RAMINENI SATISH BABU	GP FOR HOME	KRISHNA
87	WP/31912/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	HANUMANTH YADAV CHALLA Vs THE STATE OF ANDHRA PRADESH	DHARANI KUMAR B		GUNTUR
88	WP/32694/2026 IA 1/2026 Direction Petition	DUGGIRALA SURAMMA Vs THE STATE OF ANDHRA PRADESH	MUNNANGI THANMAI KRISHNA	GP FOR HOME	KRISHNA
89	WP/32716/2026 IA 1/2026 Direction Petition	MANCHANI KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR HOME	YSR KADAPA
90	WP/32894/2026 IA 1/2026 Direction Petition	C SRI DEVI Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR HOME	KURNOOL
91	WP/32997/2026 IA 1/2026 Direction Petition	BALEBOYINA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	GP FOR HOME	SPS NELLORE
92	WP/33534/2026 IA 1/2026	GUNDAM SARVESWARA REDDY	CHENNA REDDY.K	GP FOR HOME cell	KURNOOL

	Direction Petition	Vs THE STATE OF ANDHRA PRADESH			
93	WP/33969/2026 IA 1/2026 Direction Petition	GUDURU NARASIMHA MURTHY Vs THE STATE OF ANDHRA PRADESH	PATURY PRAVEEN	GP FOR HOME tom	ANANTAPUR

ADMISSION

94	CRLP/7673/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	M VIJAYA VINITHA Vs THE STATE OF ANDHRA PRADESH	DIMILI ESHWARSAI TEJA	PUBLIC PROSECUTOR SRAVAN KUMAR NAIDANA	VISAKHAPATNAM
95	CRLP/10084/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KONJETI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	PUBLIC PROSECUTOR MADHAVA RAO NALLURI tom	PRAKASAM
96	CRLP/10131/2026 IA 2/2026 Stay Petition	KONAKONDLA RAJU Vs THE STATE OF ANDHRA PRADESH	POTHURAJU MANINDER	PUBLIC PROSECUTOR	ANANTAPUR
97	CRLP/10149/2026 IA 1/2026 Stay Petition	BHUKYA SWARUPA BAI Vs THE STATE OF ANDHRA PRADESH	PANGA SIVANARAYANA	PUBLIC PROSECUTOR SHAIK SARDAM HUSSAIN	PRAKASAM
98	CRLP/10155/2026 IA 1/2026 Stay Petition	NAGARATNA ALIAS B NAGARATHANAMMA Vs THE STATE OF ANDHRA PRADESH	YATTAPU BHARATH KUMAR REDDY	PUBLIC PROSECUTOR	ANANTAPUR
99	CRLP/10164/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NANAVATH BHUPAL NAIK Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VIZIANAGARAM
100	CRLP/10170/2026 IA 2/2026 Stay Petition	P SHRUTHI Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	ANANTAPUR
101	CRLP/10172/2026 IA 2/2026 Stay Petition	KOTAPATI SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	K MADHAVI	PUBLIC PROSECUTOR	PRAKASAM
102	CRLP/10178/2026 IA 2/2026 Stay Petition	RAJANI NANAVATH Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VIZIANAGARAM

ADMISSION (HOME) (NON REGISTRATION OF FIRs)

103	WP/24819/2026 IA 1/2026 Direction Petition	CHENNU VENKATASWAMY Vs THE STATE OF ANDHRA PRADESH	BORRA SRINIVASA RAO	GP FOR HOME K.M.PAVAN KUMAR GP FOR REVENUE	KRISHNA
104	WP/26199/2026 IA 1/2026 Direction Petition	MADDALA SHARON Vs THE STATE OF ANDHRA PRADESH	DONDAPATI PRASAD KUMAR	GP FOR HOME SIVAPRASAD REDDY VENATI GP FOR REVENUE	WEST GODAVARI
105	WP/29220/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SMT. DAVULURI PRABHAVATHI Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR HOME THAMBI PRATTIPATI	WEST GODAVARI

106	WP/30263/2026 IA 1/2026 Direction Petition	SHAIK SABIRA Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	GP FOR HOME	KURNOOL
107	WP/31893/2026 IA 1/2026 Direction Petition	RAVIILA RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	G VENKATESWARLU	GP FOR HOME T BALAJI GP FOR REVENUE	SPS NELLORE
108	WP/31922/2026 IA 1/2026 Direction Petition	MEDEPALLI SUVARNA RAJU Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	G RONALD RAJU	KRISHNA
109	WP/32055/2026 IA 1/2026 Direction Petition	KUTIKUPPALA SRAVANA Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR HOME	VISAKHAPATNAM
110	WP/32057/2026 IA 1/2026 Direction Petition	KAALAM RAJU Vs THE STATE OF ANDHRA PRADESH	N SRIHARI	GP FOR HOME	GUNTUR
111	WP/32098/2026	PIRATLA RAMAKRISHNA MALLIKHARJUNA RAO Vs THE STATE OF ANDHRA PRADESH	HARSHA VARDHANA RAO C	GP FOR HOME GP FOR REVENUE	KRISHNA
112	WP/32174/2026 IA 1/2026 Direction Petition	GARIKAPATI RAMANARAO Vs THE STATE OF ANDHRA PRADESH	CHAKRAVARTHY P V S K	GP FOR HOME	GUNTUR
113	WP/32223/2026 IA 1/2026 Direction Petition	PENTA SANTHOSH KUMAR Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	GP FOR HOME	SRIKAKULAM
114	WP/32235/2026 IA 1/2026 Direction Petition	K. BRAHMANANDA REDDY Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	GP FOR HOME	ANANTAPUR

FOR ADMISSION

115	WP/24650/2024 IA 1/2024 Direction Petition	KOPPULA HARI PRASAD Vs THE STATE OF ANDHRA PRADESH	KUMAR MARPU	GP FOR HOME NON COMPLETION OF INVESTIGATION	GUNTUR
116	WP/11763/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Amendment Petition	PATAN MAZARUNISSA BEGUM Vs THE STATE OF ANDHRA PRADESH	K NAGA PHANINDRA	GP FOR HOME GP FOR SOCIAL WELFARE S SATYANARAYANA MOORTHY tom	KURNOOL
117	WP/26028/2026 IA 1/2026 Direction Petition	K.V. DEVARAJU Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR HOME B.V.DURGA PRASAD GP FOR REVENUE	CHITTOOR
118	WP/31817/2026 IA 1/2026 Direction Petition	D MUSHTAQ BASHA Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	GP FOR HOME	KURNOOL
119	WP/32898/2026 IA 1/2026 Suspension Petition	BOBBILI AKHILA Vs THE STATE OF ANDHRA PRADESH	NAGURBABU N	GP FOR HOME tom	VISAKHAPATNAM
120	WP/33762/2026 IA 1/2026	PALEPOGU PAVAN DEVADAS @ DEVAIAH	ANAND KUMAR KOCHIRI	GP FOR HOME tom	PRAKASAM

	Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	Vs THE STATE OF ANDHRA PRADESH			
121	WP/33847/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	PALLEPOGU BULLAIAH @ NAVVEN Vs THE STATE OF ANDHRA PRADESH	ANAND KUMAR KOCHIRI	GP FOR HOME tom	PRAKASAM

122.1 along with 122

122	CRLP/9328/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition IA 2/2026 Fix an Early Date	SANAGAPALLI SOWMYA Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR V.N.V.SURYA DATTU tom	ANANTAPUR
122.1	CRLP/1115/2025 IA 2/2025 Stay Petition IA 1/2026 Amendment Petition IA 2/2026 Dispense with Petition	BANDARU PARVATHI Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR V.N.V.SURYA DATTU	KURNOOL
123	CRLP/7398/2026 IA 2/2026 Stay Petition	PILLI DHANALAKSHMI NARASIMHA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR	VISAKHAPATNAM
124	CRLP/8359/2026 IA 1/2026 Stay Petition IA 2/2026 Additional Material Petition	K SRIHARI KUMAR Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	PUBLIC PROSECUTOR	ANANTAPUR
125	CRLP/8886/2026 IA 1/2026 Suspension Petition	TATA SURESH BABU ALIAS SURESH ALIAS RAKHI NANI Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR tom	KRISHNA

126.1 along with 126

126	CRLP/10238/2026 IA 1/2026 Stay Petition	CH SAI KIRAN Vs THE STATE OF ANDHRA PRADESH	T D PHANI KUMAR	PUBLIC PROSECUTOR	SPS NELLORE
126.1	CRLP/10221/2026 IA 1/2026 Stay Petition	PUSALA BHAVYASRI Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	PUBLIC PROSECUTOR	SPS NELLORE
127	CRLP/10362/2026 IA 1/2026 Stay Petition	JAMI SURESH KUMAR Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR	SRIKAKULAM

COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Tuesday The 24th day of November 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
128	CRLP/440/2024 IA 2/2024 Stay Petition	MATTA CHRISTOPHER Vs THE STATE OF ANDHRA PRADESH	RAJESH VARMA SONGA	PUBLIC PROSECUTOR (AP)	KRISHNA
129	CRLP/3220/2024 IA 1/2024 Stay Petition	SOMU SRUJANA Vs BOMMANABOINA BINDU BHARGAVI	SREENIVASA RAO VELIVELA	PUBLIC PROSECUTOR	YSR KADAPA
130	CRLP/1904/2025 IA 1/2025 Stay Petition	SUNGARAPU MANI Vs THE STATE OF AP	S S S V JAGANNADHA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
131.1,131.2,131.3 along with 131					
131	CRLP/5075/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	INAGULLA DURGA SAMBA SIVA RAO Vs THE STATE OF ANDHRA PRADESH	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR CHALLA AJAY KUMAR	KRISHNA
131.1	CRLP/5077/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	INAGALLA DURGA SAMBA SIVA RAO Vs THE STATE OF AP	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR CHALLA AJAY KUMAR	KRISHNA
131.2	CRLP/7335/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	INAGLLA REVANTH Vs THE STATE OF ANDHRA PRADESH	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR CHALLA AJAY KUMAR	KRISHNA
131.3	CRLP/7338/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	INAGALLA REVANTH Vs THE STATE OF ANDHRA PRADESH	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR CHALLA AJAY KUMAR	KRISHNA
132.1 along with 132					
132	CRLP/5313/2025 IA 1/2025 Stay Petition IA 1/2026 Fix an Early Date	DR. DODDI PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	M BALANAGA SRINIVAS	PUBLIC PROSECUTOR	VISAKHAPATNAM
132.1	CRLP/2729/2025 IA 2/2025 Stay Petition IA 1/2026 Fix an Early Date	DR. DODDI PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	M BALANAGA SRINIVAS	PUBLIC PROSECUTOR	VISAKHAPATNAM
133	CRLP/8667/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	SHAIK HASEENA Vs THE STATE OF ANDHRA PRADESH	MASALEGAR HIDAYATHULLA	PUBLIC PROSECUTOR SRINIVASA RAO NARRA	GUNTUR
134	CRLP/1094/2026 IA 2/2026 Stay Petition	KURRA VENKATA SIVA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M SOLOMON RAJU	PUBLIC PROSECUTOR P RAJESH BABU	EAST GODAVARI
135	CRLP/1475/2026 IA 2/2026 Stay Petition	KOLLE NARAYANA Vs THE STATE OF ANDHRA PRADESH	P MADHUKAR REDDY	PUBLIC PROSECUTOR INENI VENKATA PRASAD	ANANTAPUR

136	CRLP/1572/2026 IA 1/2026 Stay Petition	ALLU SATEESH Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR	VIZIANAGARAM

137.1 along with 137

137	CRLP/2946/2026 IA 2/2026 Stay Petition	S RAHAMATH BASHA Vs THE STATE OF ANDHRA PRADESH	YANAGUNURU SHASHANK	PUBLIC PROSECUTOR VUBBARA DUSHYANTH REDDY	CHITTOOR
137.1	CRLP/1266/2026 IA 2/2026 Stay Petition	SYED RAMEEJA BEGUM Vs THE STATE OF ANDHRA PRADESH	YANAGUNURU SHASHANK	PUBLIC PROSECUTOR VUBBARA DUSHYANTH REDDY	CHITTOOR
138	CRLP/3326/2026 IA 2/2026 Stay Petition	DONKA LINGA RAJU Vs THE STATE OF ANDHRA PRADESH	REDDY VENKATA RAMANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
139	CRLP/3418/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Stay Petition	YADAVALLI BADULLAH ALIAS BUJJI ALIAS BADULLA Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR P BADRINATH	WEST GODAVARI
140	CRLP/4414/2026	GANDAMARUN KUMAR Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR K V RAGHU VEER	KURNOOL
141	CRLP/4678/2026 IA 1/2026 Suspension Petition	J BASI REDDY Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR V V LAKSHMI NARAYANA	KURNOOL
142	CRLP/5003/2026 IA 2/2026 Stay Petition	Y ADINARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	PUBLIC PROSECUTOR C SUMON	KURNOOL
143	CRLP/5618/2026 IA 1/2026 Stay Petition	BOGI GOPIKRISHNA Vs THE STATE OF ANDHRA PRADESH	GADHIRAJU BHANU SAI PRASAD VARMA	PUBLIC PROSECUTOR BAGGI VENKATA PAVAN KUMAR	GUNTUR
144	CRLP/5627/2026 IA 2/2026 Stay Petition IA 3/2026 Vacate Stay Petition	K PRASANNALA Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR A.SRINIVASA RAO	GUNTUR
145	CRLP/5649/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHARUGUNDLA PADMAVATHI VENKATA Vs THE STATE OF ANDHRA PRADESH	ARDITI VENKATA NAGA YASWANTH	PUBLIC PROSECUTOR SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	KRISHNA
146	CRLP/6382/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	YELLAYYA BOOTHU Vs THE STATE OF ANDHRA PRADESH	ANJANEYA PRASAD CH.B.V.D	PUBLIC PROSECUTOR G RAMESH BABU	VISAKHAPATNAM
147	CRLP/6424/2026 IA 1/2026 Stay Petition	SHAIK MASTHAN VALI Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	PUBLIC PROSECUTOR YADAVALLI RAMESH	PRAKASAM
148	CRLP/6453/2026 IA 1/2026 Stay Petition	JACKSON LABORATORIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	M VENKATA SAI NIKHIL KASHYAP	PUBLIC PROSECUTOR	WEST GODAVARI

149	CRLP/6916/2026 IA 2/2026 Stay Petition	RAJESWARAMMA MANDLI Vs THE STATE OF ANDHRA PRADESH	P MADHUKAR REDDY	PUBLIC PROSECUTOR B S VENKATA RAMESH	ANANTAPUR
150	CRLP/7409/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	TANNA RANGA PAPA Vs THE STATE OF ANDHRA PRADESH	P VEERRAJU	PUBLIC PROSECUTOR	GUNTUR
151	CRLP/7410/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MOKA SUJATHA Vs THE STATE OF ANDHRA PRADESH	BHARGAV THIMMARAJU	PUBLIC PROSECUTOR	WEST GODAVARI
152	CRLP/7607/2026 IA 2/2026 Stay Petition	KANDE THULASI RAM Vs THE STATE OF ANDHRA PRADESH	C B ADARSH KUMAR	PUBLIC PROSECUTOR cell	SPS NELLORE
153	CRLP/8409/2026 IA 1/2026 Stay Petition	NALLAJERLA VENKATA GIRI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	PABBATHI MAHESH	PUBLIC PROSECUTOR	WEST GODAVARI

154.1 along with 154

154	CRLP/8412/2026 IA 1/2026 Stay Petition	MANYAM MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	GURRAMKONDA SARDAR	PUBLIC PROSECUTOR	SPS NELLORE
154.1	CRLP/8249/2025 IA 1/2025 Stay Petition	MORAVANENI SIVA RAO Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	PUBLIC PROSECUTOR	SPS NELLORE
155	CRLP/8415/2026 IA 2/2026 Stay Petition	KUMMARI SHANKARAMMA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR	KURNOOL
156	CRLP/8422/2026 IA 2/2026 Stay Petition	MINDAKUDURU MURALI Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	PUBLIC PROSECUTOR	WEST GODAVARI
157	CRLP/8440/2026 IA 2/2026 Stay Petition	K GANESH Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
158	CRLP/8454/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KALUVAKURI RADHA KUMARI Vs THE STATE OF ANDHRA PRADESH	L SRAVANTHI NIDADAVOLE	PUBLIC PROSECUTOR	GUNTUR
159	CRLP/8872/2026 IA 1/2026 Stay Petition	GRANDHI SUDHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	TADDI SOWMYA NAIDU	PUBLIC PROSECUTOR	VIZIANAGARAM
160	CRLP/8877/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PENUPATRUNI ALIAS PENUMARTHI LAVANYA Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	EAST GODAVARI
161	CRLP/8878/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	TANGELLA VENKATESWARA RAJU Vs THE STATE OF ANDHRA PRADESH	MUNNANGI THANMAI KRISHNA	PUBLIC PROSECUTOR ANJANEYA SARMA.M	GUNTUR

162	CRLP/8881/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAMILLAPALLI SAI SATYA CHARAN Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	PUBLIC PROSECUTOR	GUNTUR
163	CRLP/8885/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KARETI JHANSI Vs THE STATE OF ANDHRA PRADESH	KOMARA PRUDHVI RAJ	PUBLIC PROSECUTOR	SPS NELLORE
164	CRLP/8892/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MADASU ADILAKSHMI Vs THE STATE OF ANDHRA PRADESH	V VIJAYA VARDHAN	PUBLIC PROSECUTOR	WEST GODAVARI
165	CRLP/8893/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GANDHAM VARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	PUBLIC PROSECUTOR	KURNOOL
166	CRLP/9153/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SIDDHANTHAPU MARY JYOTHI Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	PUBLIC PROSECUTOR SRINIVASA RAO MORTHA	EAST GODAVARI
167	CRLP/9533/2026 IA 1/2026 Stay Petition	LAKSHMI PADMAVATHI CEMENTS Vs IRA CONSTRUCTIONS	S BALA MOHAN RANGA	PUBLIC PROSECUTOR Y N ANJANEYACHARYULU	-
168	CRLP/9569/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DR G NALINI RANI Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR	GUNTUR
169	CRLP/10154/2026 IA 1/2026 Stay Petition	KAMMARI LALITHA Vs THE STATE OF ANDHRA PRADESH	B SURYANARAYANA	PUBLIC PROSECUTOR	KURNOOL
170	WP/2825/2026 IA 1/2026 Direction Petition	SABINENI RAMBABU Vs THE STATE OF AP	M. SAPTHAGIRI	GP FOR HOME	PRAKASAM
171	WP/3978/2026 IA 1/2026 Direction Petition	KARIMAJI SRINIVASARAO NAIDU Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	GP FOR HOME	VIZIANAGARAM
172	WP/12987/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	GOLLA SOMESH YADAV @ SOMESHWAR Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR HOME	KURNOOL
173	WP/15369/2026 IA 1/2026 Suspension Petition	K PREMAVARDHAN REDDY Vs THE STATE OF ANDHRA PRADESH	KASA JAGANMOHAN REDDY	GP FOR REVENUE	KURNOOL
174	WP/20803/2026 IA 1/2026 Direction Petition	PATTEM SURYA VENU KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	MARIARANI MAKKENA	GP FOR HOME	KRISHNA
175	WP/28718/2026 IA 1/2026 Direction Petition	NANDYALA MURALI KRISHNA KUMARI Vs THE STATE OF ANDHRA PRADESH	AKULA VAMSI KRISHNA	GP FOR HOME	KRISHNA

176	WP/28723/2026 IA 1/2026 Direction Petition	SANIKOMMU VENKATA RAMA REDDY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR HOME	PRAKASAM
177	WP/28836/2026 IA 1/2026 Direction Petition	VELAGALA VEERREDDY Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR HOME	WEST GODAVARI
178	WP/28859/2026 IA 1/2026 Stay Petition	GONUGUNTLA VENKATA SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	CH VIDYASAGAR	GP FOR HOME RAVITEJA TALASEELA	GUNTUR
179	WP/31012/2026 IA 1/2026 Direction Petition	M. MUNIRAJAMMA Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR HOME	CHITTOOR
180	WP/31121/2026 IA 1/2026 Direction Petition	K ANUSHA Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	GP FOR HOME	YSR KADAPA
181	WP/31157/2026 IA 1/2026 Direction Petition	YATI BHAGYA RAJ Vs THE STATE OF ANDHRA PRADESH	DEVARAM SRIHARI	GP FOR HOME	CHITTOOR
182	WP/31990/2026 IA 1/2026 Direction Petition	PULLUGULLA RAMADEVI Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR HOME	SPS NELLORE
183	WP/32028/2026 IA 1/2026 Direction Petition	S PEDDIRAJU Vs THE STATE OF ANDHRA PRADESH	Thota Dharmendra	GP FOR HOME	WEST GODAVARI
184	WP/33393/2026 IA 1/2026 Direction Petition	GALABA SAL RAJESH Vs UNION OF INDIA	DODDAKA HARSHA VARDHAN	T NIRANJAN Deputy Solicitor General of India GP FOR HOME	KRISHNA

FOR ORDERS

185	WP/20457/2026 IA 1/2026 Direction Petition	COW PARADISE GAMES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DIMILI ESHWARSAI TEJA	GP FOR HOME T V S PRABHAKARA RAO	VISAKHAPATNAM

ADMISSION

186	CRLP/2891/2025 IA 1/2025 Stay Petition	VADITHYA SOMA SANKAR NAIK Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	PUBLIC PROSECUTOR	KRISHNA
187	CRLP/1009/2026 IA 1/2026 Stay Petition	YADDANAPUDI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	PUBLIC PROSECUTOR LEGAL AID JANGAM VENKATA SIVA SAI	GUNTUR
188	CRLP/1885/2026 IA 2/2026 Stay Petition	PAMULAPATI SAI TEJA Vs THE STATE OF ANDHRA PRADESH	MATHE ARIEL	PUBLIC PROSECUTOR PRATHIWADA VARUN KUMAR	GUNTUR
189	CRLP/4360/2026 IA 1/2026 Stay Petition	VANA MADHUSUDANA RAO Vs THE STATE OF ANDHRA PRADESH	SATYAMNAIDU GOLIVI	PUBLIC PROSECUTOR	SRIKAKULAM

190	CRLP/5473/2026 IA 1/2026 Stay Petition	KOYALAGUNTA MURALI Vs THE STATE OF ANDHRA PRADESH	VARA LAKSHMI CHEKURI	PUBLIC PROSECUTOR	SPS NELLORE
191	CRLP/6556/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	R RAGHUNATHA REDDY Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR	CHITTOOR
192	CRLP/6975/2026 IA 1/2026 Stay Petition	PACHIGOLLA JASWNTH Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	PUBLIC PROSECUTOR	VISAKHAPATNAM

ADMISSION (HOME)

193	WP/35731/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	RUDRARAJU RAVI Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR HOME S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	CHITTOOR
194	WP/19520/2026 IA 1/2026 Direction Petition	C DILEEP Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR HOME VENKATA REDDY CHITTEM	CHITTOOR
195	WP/19641/2026 IA 1/2026 Direction Petition	KANDEPALLI LAKSHMANRAO Vs THE STATE OF ANDHRA PRADESH	JESHTADI SUNIL KUMAR	GP FOR HOME	VISAKHAPATNAM

FOR COMPROMISE

196.1,196.2 along with 196

196	CRLP/1060/2024 IA 1/2024 Stay Petition	KURUBA YASHODAMMA Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	PUBLIC PROSECUTOR (AP) A V BADRA NAGA SESHAYYA	ANANTAPUR
196.1	CRLP/4355/2024 IA 2/2024 Stay Petition IA 1/2026 Permission Petition	KURUBA MAHESH ADITHYA Vs STATE OF ANDHRA PRADESH	K RAGHU VEER	PUBLIC PROSECUTOR A V BADRA NAGA SESHAYYA	ANANTAPUR
196.2	CRLP/1942/2025 IA 1/2025-Stay Petition IA 1/2026-Permission Petition IA 2/2026-Permission Petition IA 3/2026-Compromise Petition IA 4/2026-Permission Petition	KURUBA HARISH ADITHYA Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	PUBLIC PROSECUTOR A V BADRA NAGA SESHAYYA	ANANTAPUR